

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2648
ANSWERED ON:09.12.2011
TRIBAL SUB-PLAN
Rajaram Shri Wakchaure Bhausahab

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the highlights of the Tribal Sub Plan (TSP);
- (b) whether some Ministries are reported to be facing difficulties in segregation of their TSP component;
- (c) if so, the details thereof; and
- (d) the remedial steps taken/being taken by the Ministry of Tribal Welfare in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): The highlights of the Tribal Sub Plan (TSP) are as follows:

Tribal Sub-Plan is a strategy for the rapid Socio-economic development of tribal people. It forms a part of annual Plan of a State/UT.

The benefits given to the tribals and tribal areas of a State or UT from the TSP are in addition to what percolates from the overall Plan of a State/UT;

The funds provided under the Tribal Sub Plan have to be at least in proportion to the ST population of each State/UT.

As regards Central Ministries/Departments, a total of 28 Central Ministries /Departments are identified for differentiated earmarking of Plan funds under TSP. The other Ministries/ Departments also requested to make efforts for providing allocation for TSP on voluntary basis.

The TSP is applicable in 22 States and 2 UTs which are: States: Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Goa, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Rajasthan, Sikkim, Tamilnadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal. UTs: A&N Islands and Daman & Diu.

(b) to (d): From the Year 2011-12 onwards, the Planning Commission has made a classification of Central Ministries/Departments for the purpose of TSP and from the responses received so far, no Ministry/Department has expressed any difficulty in segregation of TSP component during 2011-12. However, the Department of Rural Development has indicated no specific earmarking of funds for TSP can be made under the Mahatma Gandhi Rural Employment Guarantee Scheme, as it is a demand driven programme. The requirement of funds and employment generation will depend on demand for work form the job card holders.